HIGH COURT OF SIKKIM **GANGTOK**

No. 75 /Estt./HCS

Dated: 15/12/2025

N-O-T-I-F-I-C-A-T-I-O-N

The roster arrangements of the Judicial Officers posted in the High Christmas/Losoong the ensuing during Sikkim Court of Namsoong/Winter Vacations of the High Court of Sikkim issued vide Notification No. 71/Estt./HCS dated 12.12.2025, hereby stands withdrawn.

The Judicial Officers shall attend their duties on 16th, 17th, 18th and 19th December, 2025.

By Order,

REGISTRAR

Memo No...3548-58 /Estt./HCS

Date: 15/12/2027

Copy to:-

- 1. Additional Registrar-cum-PS to the Hon'ble, the Acting Chief Justice, High Court of Sikkim;
- 2. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
- 3. Registrar General, High Court of Sikkim;
- 4. Central Project Coordinator, High Court of Sikkim;
- 5. Registrar(Judicial Service) High Court of Sikkim;
- 6. All Section In-charge, High Court of Sikkim;
- 7. The Accounts Section, High Court of Sikkim, Gangtok;
- 8. Notice Boards;
- 9. File and
- 10. Guard File.

JOINT REGISTRAR-CUM-READER